

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.308
192/252(ND)/2022

IN THE MATTER OF:

Viva Concrete Technologies Pvt Ltd.

.... APPELLANT

Vs.

ROC

.... RESPONDENT

SECTION

U/s 252(3)

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel representing the Applicant submits that though the report of ROC has been filed but the same has not been uploaded on the DMS. He undertakes to do the needful within a week's time with an advance copy to be supplied to the Ld. Counsel representing the Applicant.

List the matter for hearing on **03.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)